

GOVERNMENT OF INDIA  
MINISTRY OF JAL SHAKTI,  
DEPARTMENT OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA REJUVENATION  
**LOK SABHA**  
**UNSTARRED QUESTION NO. 3912**  
ANSWERED ON 12.12.2019

**GROUND WATER POLLUTION**

3912. DR. ALOK KUMAR SUMAN

Will the Minister of JAL SHAKTI be pleased to state:

- (a) whether it is a fact that indiscriminate use of chemical fertilizers is a major cause of ground water pollution in the country;
- (b) if so, the details thereof and the steps taken by the Government to control ground water pollution in Bihar including Gopalganj district;
- (c) whether the Government is planning to increase forest cover in rural areas in Gopalganj district of Bihar to stop depletion of ground water; and
- (d) if so, the details thereof?

**ANSWER**

THE MINISTER OF STATE FOR JAL SHAKTI & SOCIAL JUSTICE AND EMPOWERMENT

(SHRI RATTAN LAL KATARIA)

(a) to (d) Central Ground Water Board (CGWB) generates ground water quality data of the country on a regional scale as part of its ground water quality monitoring program and various scientific studies. These studies indicate the occurrence of Nitrate contamination which is mostly anthropogenic and its spread has been noticed in some areas, particularly areas adjoining habitations. Nitrate contamination can also be caused by excessive use of fertilizers. State-wise details of Nitrate contamination in ground water is given at **Annexure**.

As per the information received from Government of Bihar, they have launched 'Jal Jeevan-Hariyali Abhiyan' for ground water recharge, water storage etc for creating irrigation facilities and to control air and water pollution.

Also, Government of Bihar has also undertaken schemes for tree plantation on the banks of public ponds, Ahar-Pyne embankment and along road sides in all districts of Bihar including Gopalganj district.

Further, Central Pollution Control Board (CPCB) in association with State Pollution Control Boards/Pollution Control Committees (SPCBs/PCCs) is implementing the provisions of The Water (Prevention & Control) Act, 1974 & The Environment (Protection) Act, 1986 to prevent and control pollution.

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**ANNEXURE**

Annexure referred to in reply to parts (a) to (d) of Unstarred Question No. 3912 to be answered in Lok Sabha on 12.12.2019 regarding “Ground Water Pollution”.

**States Wise Number of Partly Affected Districts with Nitrate Contaminants in Ground Water in India**

S.No.	State/ UT	Nitrate (above 45 mg/l)
1	Andhra Pradesh	13
2	Telangana	10
5	Bihar	10
6	Chhattisgarh	12
7	Delhi	8
9	Gujarat	24
10	Haryana	21
11	Himachal Pradesh	6
12	Jammu & Kashmir	6
13	Jharkhand	11
14	Karnataka	29
15	Kerala	11
16	Madhya Pradesh	51
17	Maharashtra	30
21	Odisha	28
22	Punjab	21
23	Rajasthan	33
24	Tamil Nadu	29
26	Uttar Pradesh	59
27	Uttarakhand	4
28	West Bengal	5
30	Daman & Diu	1
31	Puducherry	1
	<b>Total</b>	<b>Parts of 423 districts in 23 states &amp; UTs</b>